

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

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LOK SABHA

UNSTARRED QUESTION NO. 3872

TO BE ANSWERED ON WEDNESDAY, THE 11<sup>th</sup> DECEMBER, 2019

Constitution Day

3872. SHRI RAVIKUMAR D.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the HRD Ministry had issued a circular to celebrate 26th November as Constitution Day in the Educational Institutions and if so, the details of the programmes planned by Law and Justice Ministry in this regard; and
- (b) whether the Ministry has any plan to distribute copy of Constitution to school students free of cost and if so, the details thereof?

**ANSWER**

**MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

- a) Yes Sir. MHRD has issued directions to all States/UTs and autonomous organisations to celebrate 26<sup>th</sup> November as Constitution Day in the Educational Institutions and take part in reading of the Preamble to the Constitution along with other activities like debates, essay competitions, cultural programs, quiz competitions, talks, seminars and workshops with imminent experts in the field.

Department of Justice, Ministry of Law and Justice celebrated the Constitution Day at it Headquarter office in Jaisalmer House, New Delhi on 26<sup>th</sup> November 2019. The Preamble reading was administered by Secretary (Justice) at 11:00 am, followed by a speech on the need to reach out to all citizens of the country and to bring greater awareness about the values and principles enshrined in the Constitution of India and Citizens Duties (including Fundamental Duties) enunciated in it. Department of Justice has also been designated as a Nodal Department for coordinating various activities to mark the occasion. Hence, letters were sent by Secretary (Justice) dated 13.11.2019 to all Chief

Secretaries, Secretaries of all States/UTs, Departments of State Governments, Subordinate offices, PSUs and Autonomous Bodies etc to get Preamble read in their respective offices/units/subordinate offices etc at 11:00 am on 26.11.2019. In response to this, Preamble was read widely at Central Government Offices, State Government offices, by Navy, Air Force and Army as far as at Siachen, Public Sector Undertakings, at Archaeological sites, Schools, Colleges, Municipal bodies, Gram Panchayats, Common Service Centers, Judiciary and at Indian Missions abroad.

- b) The Department of Justice has decided to place a presentation relating to Indian Constitution and its essential features on its website ([www.doj.gov.in](http://www.doj.gov.in)) for information and knowledge of school children.

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